

HIGH COURT OF JUDICATURE AT ALLAHABAD
NOTIFICATION

DATED: ALLAHABAD: JULY 24, 2020

No. 1415 /Admin. (Services)/2020

On reinstatement, Sri **Shobh Nath Singh**, the then Chief Judicial Magistrate, Mahoba (Under Suspension attached with headquarter at Mahoba) to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Moradabad.

BY ORDER OF THE COURT

Sd/-
(AJAI KUMAR SRIVASTAVA-I)
REGISTRAR GENERAL

No. 272/Admin. (Services)/2020 Dated: Allahabad : July 24, 2020

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. The Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. The Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The Member Secretary, U.P. State Legal Services Authority, Lucknow.
8. The District & Sessions Judges, Mahoba and Moradabad. (Information available on E-mail).

The officer mentioned above shall handover charge of his present posts and shall proceed to take over charge of his new postings as per convenient/relaxation in lockdown.

The Certificates of handing and taking over charge may please be sent to the Assistant Registrar (Services), High Court, Allahabad forthwith.

The officer shall also mention therein personal ID no. allotted by the Court on the charge certificates.

It is to add that local arrangement of the officers shall be made by you in pursuance to the circular letter No.27/D.R. (S)/2000 dated 21.6.2000.

9. The Publication Secretary, U.P. Judicial Services Association Office, A- 1, River Bank Judges Colony, Lucknow.
10. The Registrar (Judicial) (Budget), High Court, Allahabad.
11. The Registrar (Judicial) (Confidential), High Court, Allahabad.
12. The Registrar (Judicial) (Inspection), High Court, Allahabad.

13. The Joint Registrar (Judicial) (Computer)/ In charge Computer Centre, High Court, Allahabad
14. The Deputy Registrar (Misc.), High Court, Allahabad.
15. The Assistant Registrar (Admin.A-3), Section, High Court, Allahabad.
16. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
17. Private Secretaries to Hon'ble Administrative Judges, Mahoba and Moradabad with the request to place this notification before their Lordship's kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT

**Sd/-
(ATUL SRIVASTAVA)
REGISTRAR (J) (SERVICES)**